## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.45/(MAH)/2012

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES:

Manfred Kurt Dopfer Gebkesel

V/s.

M/s. Skywalker Arts Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

Delitioner Røjeer natter Adr for Respondent

**ORDER** 

## CP 45/397-398/CLB/MB/GOA/2012

- Learned Counsels for both the sides are present and stated that some settlement is in progress.
- Further it is stated that amendment in the main Petition has been carried out and the 2. amended Petition is also served on the other side.
- The Respondent on receiving the amended copy is seeking time to file a reply by 3. 09.02.2017.
- 4. Thereafter rejoinder, if any, within a week's time.
- Let this matter be enlisted for hearing on 23.02.3017. 5.

Sd/-M. K. SHRAWAT. MEMBER (JUDICIAL).

Dated: 12.01.2017.